

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: JM-2nd Class-V
Before: Sri Saroj Kumar
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Cr. Case Complaint (P)/540/2021	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :15-02-2022
2	Cr. Case Complaint (P)/609/2021	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :24-02-2022
3	Cr. Case Complaint (P)/646/2021	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :15-02-2022
4	CRI. CASE/9990/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-02-2022
5	CRI. CASE/6061/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-02-2022
6	CRI. CASE/6671/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :19-02-2022
7	CRI. CASE/11138/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
8	CRI. CASE/5380/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
9	CRI. CASE/5616/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
10	CRI. CASE/10881/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
11	CRI. CASE/17626/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
12	CRI. CASE/19801/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-02-2022
13	CRI. CASE/260/2003	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
14	CRI. CASE/584/2003	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
15	Cr. Case Complaint (P)/751/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-02-2022
16	Cr. Case Complaint (P)/768/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
17	Cr. Case Complaint (P)/794/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-02-2022
18	Cr. Case Complaint (P)/865/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-02-2022
19	Cr. Case Complaint (P)/940/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
20	Cr. Case Complaint (P)/966/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-02-2022
21	Cr. Case Complaint (P)/301/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
22	Cr. Case Complaint (P)/475/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
23	Cr. Case Complaint (P)/400/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-02-2022
24	Cr. Case Complaint (P)/404/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022

Roznama Details
Civil Register No.16-A-Diary
IN THE COURT OF: JM-2nd Class-V
Before: Sri Saroj Kumar
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	CRI. CASE/10616/2013	Order Passed: Stage :STATEMENT U/S.313 CR.P.C. Sub Satge :----	Next Date of Hearing :01-02-2022
26	CRI. CASE/11155/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :23-02-2022
27	CRI. CASE/4358/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
28	CRI. CASE/18607/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
29	CRI. CASE/5821/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :19-02-2022
30	CRI. CASE/5868/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
31	CRI. CASE/11327/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
32	CRI. CASE/841/2000	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
33	Cr. Case Complaint (P)/438/2021	Order Passed: Stage :EVIDENCE BEFORE CHARGE Sub Satge :----	Next Date of Hearing :19-02-2022
34	CRI. CASE/70/2018	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :15-02-2022

No. of Cases Heard	34
No. of Cases listed	34
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer